

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 08.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 43/16	TP 45/17	For compromise / settlement	433( e)/ 433(f)	Magnifico Minerals Pvt. Ltd. Vs Bellary Ispat Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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20. SHANKAR  
9945320407  
petitioner  


**ORDER**

Counsel for Petitioner is present. He has filed memo along with annexure, stating that Petitioner Company has complied objections raised by the Registry. None appeared for Corporate Debtor/Respondent. For hearing list it on 5/12/2017

  
**Member (T)**

  
**Member (J)**